

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 210
(IB)-268/ND/2021
IA-1740/2023

IN THE MATTER OF:
Punjab National Bank

... **Applicant/Petitioner**

Versus

M/s. Shri Vishnu Eatables (India) Ltd. & ...
Ors.

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 16.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For GST Bareilly

: Adv. Vijay Joshi on behalf of Commissioner GST,
Bareilly

ORDER

List the matter for physical hearing on 15.06.2023.



(L. N. GUPTA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)